

DIVISION BENCH  
COURT - II

S-7

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/312(KB)2021  
IA(I.B.C)/1430(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19<sup>TH</sup> JULY 2024**

IN THE MATTER OF	SINTRA LIMITED
UNDER SECTION	IBC UNDER SEC 10

**Appearance (via video conferencing/physically)**

Mr. Avik Chaudhuri, Adv. ] For the Liquidator

**ORDER**

1. Ld. Counsel appearing on behalf of the Liquidator present.
2. **IA(I.B.C)/1430(KB)2024:**
  - a. Hard Copy of the Petition is yet to be filed. Therefore, List the matter on **13.08.2024.**

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**